

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-283
TO BE ANSWERED ON-19.07.2018

GUIDELINES FOR TRANSPARENT PROCUREMENT OF WIND POWER

283. SHRIMATI VASANTHI M.:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has issued guidelines for transparent procurement of wind power through tariff based competitive bidding in a bid to boost the clean source of energy;
- (b) if so, the details thereof;
- (c) whether these guidelines aim to enable the Distribution Licensees to procure wind power at competitive rates in a cost effective manner; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) to (d) Yes Madam. The Government has issued “Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects” vide resolution notified on 8th December, 2017, with an objective to provide a framework for procurement of wind power through a transparent process of bidding including standardization of the process and defining of roles and responsibilities of various stakeholders.

These Guidelines aim to enable the Distribution Licensees to procure wind power at competitive rates in a cost effective manner.
